

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 15-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/2397(CHE)/2023

PETITION NUMBER : CP(IB)/1515(CHE)/2018

NAME OF THE APPLICANT : Sanjiv Kumar Gupta

**NAME OF THE RESPONDENT(S) : Commissioner (Industrial Area Local
Authority) & Anr**

**UNDER SECTION : Sec 60(5) & 238 of IBC, 2016 r/w Rule 11 of
NCLT Rules 2016**

ORDER

Ld. Counsel Mr. Rohan Rajasekaran for the Applicant. Ld. Counsel Mr. A.G. Sathyanarayana for R2 / Liquidator.

In this case the Respondent has been served notice multiple times and failed to appear / submit the reply. Notice was also served through the Registry.

In view of the above, R1 is set ex parte.

Case Heard. Perused the documents.

Order Reserved.

-Sd-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk